

ITEM NO.103

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8505/2009

SHEIKH YAKUB(D) BY LRS.

Appellant(s)

VERSUS

SAKINABI (D) BY LRS.

Respondent(s)

(Along with mediation report)

Date : 20-03-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGUDAR

For Appellant(s) Mr. J.P. Singh,Adv.  
For Mr. R.C. Kaushik, AOR

For Respondent(s) Mr. Varun Mathur,Adv.  
Ms. Anagha S. Desai, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The respondents are directed to file relevant documents within  
two weeks.

List after two weeks.

(NARENDRA PRASAD)  
COURT MASTER

(RENU DIWAN)  
ASSISTANT REGISTRAR